on 14th November, 1964. Expenditure so far incurred on this organisation is given befow :---

 Rs.

 1964-65
 50,000

 1965-66 (up to 28-2-66.)
 2,12,500

पाकिस्तानी घुसपैठिये

376 श्री भगवत नारायण भागव : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि गत दो महीनों के दौरान आसाम से कितने पाकिस्तानी घुसपैठिये निकाले गये या पाकिस्तान को वापस भेजे गये ?

†[PAKISTANI INFILTRATORS

376. SHRI B. N. BHARGAVA : Will the Minister of HOME AFFAIRS be pleased to state the number of Pakistani infiltrators who were deported or sent back to Pakistan from Assam during the last two months ?]

गृह मंत्रालय में राज्य मंत्री (श्री जयसुखलाल]

हाषों) : दिसम्बर, 1965 और जनवरी, 1966 के महीनों के बारे में सूचना उपलब्ध है । इन महीनों में 5,805 पाकिस्तानी षुसंषैठिये आसाम से पाकिस्तान को वापस मेर्जे गए ।

t[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): During the months of December, 1965 and January, 1966, for which information is available 5805 Pakistani infiltrators were sent back to Pakistan from Assam.]

एक पुस्तक के आयात पर रोक

377. श्री महाबीर दास ः क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सऱकार ने ''दी कायसिस आफ इण्डिया'' नामक पुस्तक के भारत में आयात करने पर रोक लगा दी है; और

(ख) क्या उक्त पुस्तक को जब्त करना सरकार के लिये संभव नहीं हो सका है ? TEBAN ON IMPORT OF A BOOK

377. SHRI MAHABIR DASS: Will the Minister of Homa Appanes be pleased to state:

(a) whether Government have banned the import into India of a book entitled "The Crisis of India"; and

(b) whether Government have not found it possible to proscribe the said book 7]

गृह-कार्य मंत्रालय में उपमंत्री (श्री बी॰ सी॰ ज्ञुक्ल) : (क) नवम्बर, 1965 में सीमा-गुल्क अधिनियम, 1962 के अधीन इस पुस्तक की प्रतियों का भारत में आगामी निर्यात निपिद्ध कर दिया गया था ।

(ख) कानूनी सलाह इस पुस्तक को निवैध घोषित करने के विरुद्ध थी ।

¹[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) Further import into India of copies of the book was prohibited under the Customs Act, 1962, in November, 1965.

(b) Legal advice was against the proscription of the book.]

RELAXATION OF PROHIBITION BULES IN STATES

378. SHRI SITARAM JAIPURIA : SHRI R. S. KHANDEKAR : SHRI RAM SAHAI :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) which State Governments have relaxed rules regarding prohibition in their States recently; and

(b) what is the reaction of the Central Government to this relaxation ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) The Maharashtra and Mysore Governments have liberalised the conditions for the issue of permits for possession and consumption of liquor on grounds of health. (b) The action of the State Governments is permissible under the Prohibition Acts in force in the respective States. The Central Government was not consulted in the matter.

POLITICAL PRISONERS DETAINED UNDER D.I.R.

379. SHRI NIREN GHÔSH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of political prisoners detained under the Defence of India Rules as on 15th January, 1966, State and Partywise; and

(b) the number of such detainees who were released between April, 1965 and January, 1966, State-and Party-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) and (b) While information is being collected from the State Governments and Union Tertitories and will be laid on the Table of the House, it may be mentioned that there is no category of prisoners/detenus known as "political prisoners", opinions held by them. Persons are detained on security grounds.

IDENTITY CARDS FOR INDIAN NATIONALS IN ASSAM

380. SHRI RAMGOPAL GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government are considering a proposal to issue identity cards to all Indian nationals in Assam; and

(b) if so, what are the main features of the proposal and steps taken so far in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) and (b) The proposal to issue identity cards to Indian nationals in Assam has been dropped as it was found impracticable and inexpedient

381. [Transferred to the 22nd March, 1966.]

लिफाफों पर हिन्दी के अक्षर

382. श्री महाबीर दास क्या संचार मंत्री यह बताने की क्रुपा करेगे कि:

(क) क्या सरकार का ध्यान दिल्ली के हिन्दी दैनिक ''हिन्दुम्तान'' दिनाक 29 जनवरी 1966 के पृष्ठ 4, कालम 4 में प्रकाजित ''लिफाफे पर हिन्दी हो'' जीर्पक वाले समाचार की ओर आंकर्षित कराया गया है; और

(ख) यदि हा, तो लिफाफो ्पर कब तक हिन्दी हो सकेगी?

†[HINDI LETTERS ON ENVELOPES

382. SHRI MAHABIR DASS: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government's attention has been drawn to a news-item published at page 4, column 4 of the Hindi daily "Hindustan" of Delhi, dated the 29th January, 1966 under the heading "Lifafe par Hindi HO" (Hindi should be used on postal envelopes); and

(b) if so, by when the lettering on envelopes will be embossed in Hindi?]

संसद कार्य तथा संचार विभागों में राज्य मंत्री (श्री जगन्नाथ राव) . (क) जी, हां।

(ख) हिन्दी और अंग्रेजी में लिफाफे के नये डिजाइन तैयार किये जा रहे हैं। इन्हे स्वीकृति मिलने और लिफाफे छपने ही इनकी विकी शुरू कर दी जाएगी।

†[THE MINISTER OF STATE IN THP DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI JAGANNATH RAO) (a) Yes, Sif.

(b) New designs with Hindi and English are under preparation. As soon as these have been approved and the envelopes printed they will be put on sale.]